

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 671 of 2020**

**&**

**I.A. No. 2116 of 2020**

**IN THE MATTER OF:**

**Amardeep Singh Bhatia**

**...Appellant**

**Versus**

**Abhishek Nagori, Liquidator of**

**Asian Natural Resources (India) Ltd. & Ors.**

**...Respondents**

**Present: -**

**For Appellant: Mr. Ratnanko Banerji, Sr. Advocate with Arvind Kumar Gupta and Ms. Heena George, Advocates.**

**For Respondent: Mr. Mukund P. Unny, Advocate for R-1  
Ms. Pabitra Dutta and Ms. Anindita Dhankar, Advocates  
(Intervenor)**

**WITH**

**Company Appeal (AT) (Insolvency) No. 792 of 2020**

**IN THE MATTER OF:**

**Vitol S.A.**

**...Appellant**

**Versus**

**Abhishek Nagori & Ors.**

**...Respondents**

**Present: -**

**For Appellant: Mr. Ratnanko Banerji, Sr. Advocate with Ms. Pabitra Dutta and Ms. Anindita Dhankar, Advocates**

**For Respondent: Mr. Mukund P. Unny, Advocate for R-1  
Mr. Arvind Kumar Gupta, Advocate for R- 3, 4, 6 & 8.**

**O R D E R**  
**(Virtual Mode)**

**18.01.2021** From the perusal of the order it appears that on 21<sup>st</sup> December, 2020 the Respondent Nos. 2 to 6 have appeared in Company Appeal (AT) (Insolvency) No. 671 of 2020. The Respondent No. 5 notices have been not delivered as per Office Note.

Let fresh notice be issued upon Respondent No. 5. Requisites along with process fee be filed within three days. If Appellant will provide e-mail address of the Respondent No. 5, let fresh notice be also issued through e-mail (Both Mode).

I.A. No. 2116 of 2020 in Company Appeal (AT) (Insolvency) No. 671 of 2020 filed on behalf of the Intervenor, Appellant is directed to file reply to the I.A.

Mr. Mukund P. Unny, Advocate for Liquidator pray for two weeks' time to file Reply of the I.A. No. 2116 of 2020. Prayer is granted.

List both these Appeals 'For Admission (After Notice) on **15<sup>th</sup> February, 2021.**

**[Justice Anant Bijay Singh]**  
**Member (Judicial)**

**[Ms. Shreesha Merla]**  
**Member (Technical)**

R.N./ nn /